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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. No. 2273 of 1995

New Delhi this the 23rd day of May, 1996

HON'BLE MR. JUSTICE A.P. RAVANI, CHAIRMAN
HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)

Shri S.K. Chopra
Executive Engineer,
Border Security Force,
10 C.G.O. Complex,
New Delhi-110 003.Applicant

By Advocate Shri K.B.S. Rajan

Versus

1. Union of India through
The Secretary,
Ministry of Home Affairs,
North Block,
New Delhi-110 011.
2. The Director General,
Border Security Force,
No.10, C.G.O. complex,
New Delhi-110 003.
3. Shri S.D. Sharma
Superintending Engineer,
Border Security Force,
10, C.G.O. Complex,
New Delhi-110 003.Respondents

Shri M.K. Gupta, Counsel for respondent No.1
and 2.

ORDER (ORAL)

Hon'ble Mr. Justice A.P. Ravani

The applicant claims promotion to the post of Executive Engineer and prays that the promotion granted to the respondent No.3 on the same post be quashed and set aside. In

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reply to the application, it is specifically averred that the post of Superintending Engineer in the Border Security Force is a combatised post. We do not see any reason to doubt the statement made on oath on behalf of the respondents. In view of the aforesaid position, the application is not maintainable before this Tribunal. Hence, rejected.


(K. MUTHUKUMAR)
MEMBER (A)


(A.P. RAVANI)
CHAIRMAN

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